

RAJYA SABHA SECRETARIAT

**PARLIAMENT HOUSE ANNEXE
NEW DELHI**

No.RS.46/1/2016-Perl.

Dated the 19th July, 2017

OFFICE MEMORANDUM

Rajya Sabha Secretariat proposes to urgently fill the posts of **Assistant Director** and **Executive Officer** listed in the *Annexure-I* of the Office Memorandum, on deputation basis/re-employment basis from persons, who are working or have retired from the Government/Public Sector Organisations/Autonomous Bodies. The number of posts and conditions of eligibility of various posts are as given against each post in the *Annexure-I* of this Office Memorandum.

2. The candidates, who are below 65 years of age as on the last date of the receipt of the applications and are desirous of being considered for appointment to the above posts, may apply in the enclosed Application format as given in the *Annexure-II* of this Office Memorandum and the application, complete in all respects, should reach '**The Director (Personnel), Room No. 517, Fifth Floor, Rajya Sabha Secretariat, Parliament of India, Parliament House Annexe, New Delhi-110001**' latest by **5.00 p.m. on 01st August, 2017**. The applications of the serving employees are to be forwarded through proper channel along with attested photocopies of their CRs of last five years and vigilance clearance. The retired candidates may apply directly to this Secretariat. *Candidates who have already applied for the post of Assistant Director in response to this Secretariat's O.M. of even numbers dated 19th August, 2016 and 18th April, 2017 need not apply again.*

3. No application received after 01st August, 2017 shall be entertained. Incomplete applications or applications received without CR dossier or vigilance clearance (in case of serving employees) shall be summarily rejected and no further correspondence in this regard shall be entertained.

**(RAKESH PRASAD)
DIRECTOR (P)**

Encl.: as above

No.RS.46/1/2016-Perl.

Copy to :-

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Secretary-General, Rajya Sabha
3. Office of Secretary
4. Office of the CEO, RSTV
5. All Ministries/Departments of Government of India/Chief Secretaries of all States/ Union Territories/Lok Sabha Secretariat/ President's Secretariat/ Vice-President's Secretariat/ Supreme Court of India/C&AG of India/Election Commission of India-with a request to give wide publicity to this Circular in their Offices including Autonomous Bodies/Statutory Organizations/Public Sector Undertakings under their control.
6. Notice Board, Rajya Sabha Secretariat.
7. All Officers/Sections/P.S.s/P.A.s and Pay & Accounts Office, Rajya Sabha.
8. NIC - For placing the advertisement on the Intranet/Website of the Rajya Sabha Secretariat.

Annexure-I

Sl. No.	Name of the Post and Scale of Pay	No. of Post	Eligibility Conditions
1.	Assistant Director (PB-3, Rs. 15600-39100 + Grade Pay of Rs. 6600/-)	02	<p>By selection on deputation/re-employment basis from amongst persons having 5 years experience in establishment/administrative matters and holding or having held in the Government/Public Sector organizations/ Autonomous bodies:-</p> <p>i) Post(s) in PB-3 (Rs. 15600-39100) with a Grade Pay of Rs. 6600 or equivalent post(s); or</p> <p>ii) Post(s) in PB-3 (Rs. 15600-39100) with minimum 3 years service in the Grade Pay of Rs. 5400 or a minimum of 8 years service in the post(s) in PB-2 (Rs. 9300-34800) with a Grade Pay of Rs. 4800 or a minimum 8 years combined service in the Grade Pay of Rs. 5400 in PB-3 and Grade Pay of Rs. 4800 in PB-2.</p> <p>Preference will be given to persons having:</p> <p>(i) Experience of dealing with establishment/administrative matters of any TV Channel.</p> <p>(ii) Professional qualification in HR management/training in establishment/administrative matters.</p> <p>(iii) Professional qualification/ training in computer applications.</p>
2.	Executive Officer [Level 10 in the Pay Matrix (corresponding to the pre-revised scale of Pay Band 3 of Rs. 15600-39100+Grade Pay of Rs. 5400/-]	01	<p>By selection on deputation/re-employment basis from amongst persons having 5 years experience in the establishment/administrative matters and holding or having held in the Government/ Public Sector organizations/ Autonomous bodies:-</p> <p>i) Post(s) in PB-3 (Rs. 15600-39100) with a Grade Pay of Rs. 5400 or equivalent post(s); or</p> <p>ii) Post(s) in PB-2 (Rs. 9300-34800) with minimum 5 years service in Grade Pay of Rs. 4800 or minimum 10 years service in post(s) in PB-2 (Rs. 9300-34800) with a Grade Pay of Rs. 4600 or minimum 10 years combined service in Grade Pay of 4800 and Rs. 4600.</p> <p>Preference will be given to persons having:</p> <p>(i) Experience of dealing with establishment/administrative matters of any TV Channel.</p> <p>(ii) Professional qualification in HR management/training in establishment/administrative matters</p> <p>Professional qualification/training in computer applications.</p>

Application for posts in the Rajya Sabha Secretariat circulated
vide O.M. dated 19.07.2017

1. Post applied for (in block letters):
2. Name (in block letters):
3. Address with telephone number & E-mail address:
4. Present Designation/Designation of post last held:
5. Organisation where working or retired from:
6. Date of retirement (wherever applicable):
7. Scale of Pay of the post presently held/ last held & Basic Pay drawn:
8. Date of Birth:
9. Educational Qualifications:
10. Technical/Professional qualifications, if any:
11. Training:
12. Details of employment in chronological order:
(Please enclose a separate sheet, duly authenticated)

Sl. No.	Name of the Ministry/Department Office	Post held	From	To	Scale of Pay	Nature of Duties
(1)	(2)	(3)	(4)	(5)	(6)	(7)

13. Qualifications/experience prescribed for eligibility to the post applied for vis-à-vis qualifications/experience of the applicant (essential & desirable conditions to be indicated separately):

	Prescribed for the post	Possessed by the candidate
Essential	1.	
	2.	
	3.	
	4.	
Desirable	1.	
	2.	
	3.	
	4.	

Dated:

Signature of the applicant

Address: _____

Tele: _____

CERTIFICATE

(In Case Of Serving Employee)

1. Certified that particulars furnished by Shri/Smt./Kum. _____ have been verified from his/her record and found correct.
2. No vigilance case is either pending or contemplated against Shri/Smt./Kum._____. His/her integrity is certified.
3. No major or minor penalty was imposed on Shri/Smt./Kum._____ during the last 10 years as per records in the Ministry/Department.

**SIGNATURE OF HEAD OF OFFICE/DEPARTMENT
WITH STAMP**

PLACE:

DATE:

OR

UNDERTAKING

(In Case Of Retired Employee)

1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
2. I certify that no vigilance/disciplinary case was either pending or contemplated against me in the Ministry/Department at the time of my retirement.
3. I certify that no major or minor penalty was imposed on me during the last 10 years of my service in the Ministry/Department.
4. I certify that I am eligible for the post applied for vis-à-vis the qualifications or experience prescribed for the said post by the Rajya Sabha Secretariat.

SIGNATURE OF CANDIDATE

PLACE:

DATE: